

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.03.2019

C.P./260/14/2017

O.A./260/105/2017

FO

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. B. S. Tripathy

NARAHARI MUKHI

-V/S-

A.K.HANDA

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents who submitted that the order of this Tribunal has been complied with.</p> <p>Ld. Counsel for the respondents has filed compliance report.</p> <p>Accordingly, C.P. is dropped and notices are discharged.</p> <p>Copy of this order be made available to Ld. Counsels for both the parties.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>